

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.06.2025

ORDER NO. 122 of 2025

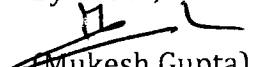
Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for
CESTAT, New Delhi on 24.06.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 24.06.2025 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters: i) ST/52447/2015 M/s. Airef Engineers Pvt. Ltd. vs. Commissioner of Central Excise, Delhi-III iii) ST/52121 and 52471/2018 M/s. Airef Engineers Pvt. Ltd. vs. Principal Commissioner of Central Excise Custom Goods and Service Tax, Delhi East iv) ST/51374/2017 M/s. Iris Computers Ltd. vs. Commissioner of Central Excise, Delhi-III

Note:

- On 24.06.2025, after the hearing of Larger Bench matters, the hearing of Single and Division Bench will resume, as per Roster Order No. 102 of 2025.
- In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar